

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2984
TO BE ANSWERED ON 07.08.2023**

WORKERS EMPLOYED IN BRICK-KILN INDUSTRY

2984. SHRI GIRISH CHANDRA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of workers who have died due to brick kiln explosion/accidents during the last three years, if so, the details thereof, State-wise including Uttar Pradesh;**
- (b) the maximum number of brick-kiln accidents recorded and the action taken thereon during the last three years;**
- (c) the details and number of workers employed in brick-kiln industry in the country, State-wise; and**
- (d) the number of workers engaged in illegal brick-kilns in the country, State-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): The Factories Act, 1948 provides for occupational safety, health and welfare of workers working in the factory registered under the Act. The Brick kiln which meets the criteria stipulated under section 2(m) of the Factories Act, 1948 is registered as a factory and the provisions of the Act 1948 applies thereto. The Act and rules made thereunder are enforced by state Governments through Chief Inspector of Factories (CIF) and Director Industrial Safety & Health (DISH). State Governments take action against the occupier and manager of the factory for violation of provisions of the Act and Rules made thereunder.

The details of the number of fatal and non-fatal injuries occurred in the factories including brick kilns registered under Factories Act, 1948 State / UT – wise, for 2019 to 2021 is at Annexure – I. The details of prosecutions and convictions, State / UT – wise, during 2019 to 2021 are at Annexure – II. The number of workers working in the factories including brick kilns registered under the Factories Act, 1948, State / UT – wise, during 2019 to 2021 are at Annexure – III.

Annexure referred to in reply of part (a) to (d) of Lok Sabha Unstarred Question No. 2984 to be answered on 07.08.2023 raised by Shri Girish Chandra regarding Workers Employed in Brick-Kiln Industry

State/UT-wise details of Fatal Injuries in registered factories (2019 – 2021)

Sl.	State/UT	2019	2020	2021
1	Andaman and Nicobar Islands	#	#	#
2	Andhra Pradesh	72	66	65
3	Arunachal Pradesh	#	#	#
4	Assam	4	10	4
5	Bihar	8	12	17
6	Chandigarh	#	#	#
7	Chhattisgarh	86	84	82
8	DD & DNH	9	5	#
9	Delhi	6	9	6
10	Goa	3	6	2
11	Gujarat	216	212	235
12	Haryana	26	35	14
13	Himachal Pradesh	9	8	2
14	Jammu and Kashmir	2	2	2
15	Jharkhand	21	16	26
16	Karnataka	69	45	46
17	Kerala	29	14	12
18	Lakshadweep	*	*	*
19	Madhya Pradesh	44	26	30
20	Maharashtra	145	154	180
21	Manipur	#	#	#
22	Meghalaya	1	1	1
23	Mizoram	#	#	#
24	Nagaland	#	#	#
25	Odisha	32	47	36
26	Puducherry	5	1	4
27	Punjab	64	28	#
28	Rajasthan	32	23	19
29	Sikkim	*	*	*
30	Tamil Nadu	122	114	147
31	Telangana	56	51	50
32	Tripura	#	#	2
33	Uttar Pradesh	46	66	#
34	Uttarakhand	20	15	6
35	West Bengal	#	#	#
Total		1127	1050	988

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

N.B.: (i) *: There are no registered factories in this State/UT.

(ii) #: Data not reported by the CIF/NIL Data.

State/UT-wise details of Non-Fatal Injuries in registered factories (2019 – 2021)

Sl.	State/UT	2019	2020	2021
1	Andaman and Nicobar Islands	43	57	41
2	Andhra Pradesh	154	62	60
3	Arunachal Pradesh	#	#	#
4	Assam	21	19	40
5	Bihar	52	22	14
6	Chandigarh	1	#	#
7	Chhattisgarh	65	117	117
8	DD & DNH	49	29	#
9	Delhi	23	4	19
10	Goa	26	32	29
11	Gujarat	718	560	621
12	Haryana	47	33	24
13	Himachal Pradesh	23	18	15
14	Jammu and Kashmir	5	1	3
15	Jharkhand	42	38	35
16	Karnataka	414	215	27
17	Kerala	122	79	117
18	Lakshadweep	*	*	*
19	Madhya Pradesh	299	242	258
20	Maharashtra	1089	778	793
21	Manipur	#	#	#
22	Meghalaya	2	3	#
23	Mizoram	#	#	#
24	Nagaland	#	#	#
25	Odisha	40	48	35
26	Puducherry	32	26	30
27	Punjab	83	40	#
28	Rajasthan	188	81	141
29	Sikkim	*	*	*
30	Tamil Nadu	206	120	288
31	Telangana	57	98	65
32	Tripura	#	#	#
33	Uttar Pradesh	79	69	#
34	Uttarakhand	47	41	31
35	West Bengal	#	#	#
Total		3927	2832	2803

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

N.B.: (i) *: There are no registered factories in this State/UT.

(ii) #: Data not reported by the CIF/NIL Data.

Annexure referred to in reply of part (a) to (d) of Lok Sabha Unstarred Question No. 2984 to be answered on 07.08.2023 raised by Shri Girish Chandra regarding Workers Employed in Brick-Kiln Industry

Prosecutions and Convictions under Section 92 and 96 A (2019-2021)

Prosecutions and Convictions under Section 92 and 96 A (2019)

Sl.	State/UT	2019					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	1234	196	115	96	#	1022000
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	122	11	#	#	#	#
5	Bihar	211	32	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	219	312	167	117	#	14744499
8	DD & DNH	#	#	#	#	#	#
9	Delhi	262	48	104	104	#	1109000
10	Goa	16	3	6	5	#	118500
11	Gujarat	15346	2922	1623	1871	#	15098580
12	Haryana	6850	6108	2883	1944	#	15698600
13	Himachal Pradesh	427	147	119	119	#	1270000
14	Jammu and Kashmir	42	18	34	#	#	108400
15	Jharkhand	353	27	3	#	#	#
16	Karnataka	610	247	161	115	#	3067600
17	Kerala	190	57	46	52	1	1272000
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	3639	144	16	#	#	1588000
20	Maharashtra	2115	636	300	300	#	8283000
21	Manipur	#	#	#	#	#	#
22	Meghalaya	#	#	#	#	#	#
23	Mizoram	#	#	#	#	#	#
24	Nagaland	#	#	#	#	#	#
25	Odisha	2542	69	5	3	#	34000
26	Puducherry	5	13	8	#	#	258000
27	Punjab	1126	29	53	22	#	816000
28	Rajasthan	280	28	25	#	#	203300
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	11226	1830	2129	2113	3	28789300
31	Telangana	1806	388	458	238	#	1746000
32	Tripura	8	8	2	#	#	17000
33	Uttar Pradesh	2354	58	48	48	#	1206500
34	Uttarakhand	16	23	20	#	#	#
35	West Bengal	#	#	#	#	#	#
Total		50999	13354	8325	7147	4	96450279

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.

(ii) #: Data not reported by the CIF/NIL Data.

Prosecutions and Convictions under Section 92 and 96 A (2020)

Sl.	State/UT	2020					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	1281	256	18	8	#	317000
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	133	5	#	#	#	#
5	Bihar	243	20	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	364	204	108	98	#	4554501
8	DD & DNH	#	#	#	#	#	#
9	Delhi	206	30	33	33	#	70000
10	Goa	12	1	1	#	#	#
11	Gujarat	16397	1466	379	379	#	3615800
12	Haryana	9157	2180	912	598	#	3522500
13	Himachal Pradesh	427	44	#	#	#	#
14	Jammu and	26	16	10	10	#	49000
15	Jharkhand	369	11	1	#	#	#
16	Karnataka	694	103	83	27	8	1172000
17	Kerala	197	33	24	14	#	246000
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	2112	98	4	#	#	114000
20	Maharashtra	2481	405	226	224	#	6408000
21	Manipur	#	#	#	#	#	#
22	Meghalaya	#	#	#	#	#	#
23	Mizoram	#	#	#	#	#	#
24	Nagaland	#	#	#	#	#	#
25	Odisha	2606	77	#	#	#	#
26	Puducherry	5	4	4	#	#	#
27	Punjab	1102	9	16	2	1	256700
28	Rajasthan	283	31	4	#	#	60000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	10927	2231	1089	1067	1	10242500
31	Telangana	2668	184	111	98	#	1840000
32	Tripura	4	#	#	#	#	#
33	Uttar Pradesh	2391	70	5	5	#	194000
34	Uttarakhand	19	12	19	#	#	#
35	West Bengal	#	#	#	#	#	#
Total		54104	7490	3047	2563	10	32662001

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.

(ii) #: Data not reported by the CIF/NIL Data.

Prosecutions and Convictions under Section 92 and 96 A (2021)

Sl.	State/UT	2021					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	1562	602	215	215	0	3459500
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	22	#	#	#	#	#
5	Bihar	263	30	#	#	#	293
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	460	178	181	104	#	1586100
8	DD & DNH	#	#	#	#	#	#
9	Delhi	203	32	15	32	#	159000
10	Goa	17	6	3	2	#	60000
11	Gujarat	17484	2312	1376	1285	#	13022500
12	Haryana	8146	3120	2541	1823	#	7302500
13	Himachal Pradesh	471	26	34	34	#	623000
14	Jammu and Kashmir	31	17	7	7	#	20000
15	Jharkhand	367	16	1	#	#	#
16	Karnataka	714	88	80	30	6	1172000
17	Kerala	207	31	37	26	2	683500
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	2206	91	30	#	#	1554000
20	Maharashtra	2429	547	412	83	#	5675500
21	Manipur	#	#	#	#	#	#
22	Meghalaya	#	#	#	#	#	#
23	Mizoram	#	#	#	#	#	#
24	Nagaland	#	#	#	#	#	#
25	Odisha	2683	60	3	#	#	#
26	Puducherry	5	8	7	#	#	440000
27	Punjab	#	#	#	#	#	#
28	Rajasthan	310	22	7	#	#	655000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	7559	1682	1335	1297	#	12149000
31	Telangana	2825	179	144	72	#	1935000
32	Tripura	8	1	2	2	#	11000
33	Uttar Pradesh	#	#	#	#	#	#
34	Uttarakhand	12	20	19	#	#	#
35	West Bengal	#	#	#	#	#	#
TOTAL		47984	9068	6449	5012	8	50507893

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.
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State/UT-wise details of Employment in registered factories (2019 – 2021)

Sl.	State/UT	2019	2020	2021
1	Andaman and Nicobar Islands	5435	5432	3242
2	Andhra Pradesh	958024	816076	793149
3	Arunachal Pradesh	7517	7837	8302
4	Assam	287563	293411	305690
5	Bihar	201970	206207	211680
6	Chandigarh	1089	#	16460
7	Chhattisgarh	340273	336868	388014
8	DD & DNH	197480	203049	#
9	Delhi	434350	440950	418752
10	Goa	100522	104544	290468
11	Gujarat	1834792	1897211	1983431
12	Haryana	1113571	1315278	1222300
13	Himachal Pradesh	353020	359550	366580
14	Jammu and Kashmir	70290	68753	68081
15	Jharkhand	312823	334130	339085
16	Karnataka	1578320	1560762	1621414
17	Kerala	619738	643589	649090
18	Lakshadweep	*	*	*
19	Madhya Pradesh	426297	449878	469098
20	Maharashtra	2603179	2813544	3022116
21	Manipur	14527	14215	#
22	Meghalaya	14959	13581	15092
23	Mizoram	285	108	131
24	Nagaland	12854	11990	11990
25	Odisha	383982	388388	401568
26	Puducherry	81988	80605	85827
27	Punjab	746731	763168	#
28	Rajasthan	554652	600179	705548
29	Sikkim	*	*	*
30	Tamil Nadu	2161021	2352081	2384467
31	Telangana	607260	960566	865918
32	Tripura	58019	57946	63258
33	Uttar Pradesh	1793371	2518491	#
34	Uttarakhand	677007	680000	689869
35	West Bengal	#	#	#
Total		18552909	20298387	17400620

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

N.B.: (i) *: There are no registered factories in his State/UT.

(ii) #: Data not reported by the CIF.
